

REGD. POST WITH A/D

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd of February, 2018

No.HC.XV.02/2018/23/RV. Shri Shah Syed Ahadur Rahman, Secretary (under suspension), District Legal Services Authority, Dhubri, who was placed under suspension, vide High Court Notification No.HC.XV.02/2018/02/RV. dated 05.01.2018, is allowed to draw subsistence allowance under the provisions of Rule 53(1)(ii)(a) and Rule 53(1)(ii)(a)(i) of the Fundamental Rules and the Subsidiary Rules, with effect from 05.01.2018.

By order,
Sd/- M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.02/2018/23-A /RV., Dated 02.02.2018
Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information with reference to High Court Memo No.HC.XV.02/2018/02-A/RV., dated 05.01.2018.
2. The Principal Accountant General, Assam, Maidamgaon, Beltoia, Guwahati, for information and necessary action with reference to High Court Memo No.HC.XV. 02/2018/02-A/RV.,dated 05.01.2018.
3. The District and Sessions Judge, Dhubri, Pin. 783301, for information with reference to High Court Memo No.HC.XV.02/2018/02-A/RV.,dated 05.01.2018.
4. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Shah Syed Ahadur Rahman, Secretary (under suspension), District Legal Services Authority, Dhubri, Pin. 783301, Present Address:- U.N. Bezbarua Road, House No.07, Silpukhuri, Guwahati, District-Kamrup (M), Pin.781003 for information with reference to his letter dated 30.01.2018.
6. The Deputy Director, Assam Government Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
7. The Treasury Officer, Dhubri, Pin.783301 for information and necessary action with reference to High Court Memo No.HC.XV.02/2018/02-A/RV., dated 05.01.2018.
- ✓ 8. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

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